

Form Serial No.: |\_|\_|

Signature of Issuing Officer:

## High Court of Judicature at Allahabad

### **TENDER DOCUMENT**

**Sealed tenders are invited from reputed Original computer hardware manufacturers/their authorized dealers only for the supply, installation and commissioning of Database Servers, Application Server, SAN, Backup Solution, Server Infrastructure, 5 KVA Online UPS, Linux OS and ORACLE 10G Softwares for the Allahabad High Court and Desktop Computers, Laser Printers and 1.5 KVA Line Interactive UPS's for the 37 or more District Courts of U.P.**

This tender document consists of three parts “

Part-1: "TERMS & CONDITIONS".

Part-2: " TECHNICAL BID".

Part-3: " FINANCIAL BID".

Part-4: "FORMAT OF CONVEYANCE DEED".

Part-5: "FORMAT OF PERFORMANCE BANK GUARANTEE".

Bidders are required to submit first three parts of the tender document as mentioned above in three separate sealed envelops. Envelops containing and superscribed "Terms & Conditions", "Technical Bid" and "Financial Bid" separately on the prescribed Tender Document either purchased from the High Court, Allahabad or downloaded from the web site <http://www.allahabadhighcourt.in> complete in all respect should reach Incharge Computer Centre, High Court, Allahabad **on or before January 21, 2006 upto 2:30 p.m.**

**Earnest Money Deposit of Rs. 2,60,000.00/-** (Rs. Two Lacs Sixty Thousands only) should be enclosed alongwith the "Terms & Conditions" in the form of account payee Bank Draft payable on any branch of nationalized bank at Allahabad in favour of Registrar General, High Court, Allahabad in a separate sealed envelop. The sealed envelops of the bidders containing "Terms & Conditions" and "Technical Bids" shall be opened on **January 21, 2006 at 3:45 p.m.** The technical and financial bids of those bidders who do not accept, sign and stamp all the terms & conditions of the bid, shall not be opened. The technical bids of only those bidders who have accepted all the terms & conditions of the bid, signed and stamped on the terms & conditions, shall be opened thereafter on the same day. If bids opening day is a government holiday, then the technical bids shall be opened on next working day at the same time. Two representative of each vendor may participate at the time of opening the technical bids. Those vendors whose technical bids are accepted will have to give presentation of their quoted items on the day intimated by High Court, Allahabad. Financial bids shall be opened on **February 18, 2006 at 3:45 p.m.**

***Tender Document Fee (Non-refundable) Rs 1000=00***

## **PART - 1 TERMS & CONDITIONS**

**FOR SUPPLY, INSTALLATION AND COMMISSIONING OF  
DATABASE SERVER, APPLICATION SERVER, SAN STORAGE, UPS AND OTHER RELATED ITEMS  
FOR  
HIGH COURT, ALLAHABAD  
&  
PERSONAL COMPUTERS, LASER PRINTERS, UPS's  
FOR  
DISTRICT COURTS OF U.P.**

1. The Bids are invited from reputed Original Equipment Manufacturers (OEM) or their reputed authorized dealers having wide service support network at Commissionaries / District level in Uttar Pradesh.
2. The Bids submitted by the vendors should be valid for a minimum period of 90 days from the date of opening of tender and the prices should be valid for a minimum period of 45 days from the date of issue of the purchase order or execution of purchase agreement.
3. The Earnest Money Deposit (EMD) of Rs. 2,60,000.00 (Rs. Two Lacs Sixty Thousand only) should be enclosed alongwith the "Terms & Conditions" duly signed and stamped in the form of Account payee Bank Draft payable on any branch of nationalized bank at Allahabad in favour of Registrar General, High Court, Allahabad valid for six months in a separate sealed envelope.
4. This tender document is also available on the web site <http://www.allahabadhighcourt.in> to enable the bidders to use this document for submitting their bids in High Court, Allahabad against the tender notice. The bidders who will submit their bids on downloaded tender documents, will submit tender document fee of Rs. 1000=00 (Rs. One thousand only) in the form of account payee Bank Draft payable in favor of "Registrar General, High Court, Allahabad" in addition to E.M.D. in the envelop containing terms and conditions of the bids. This tender document fee of Rs. 1000=00 will be non-refundable to the bidders. In case of any ambiguity, the original tender document available in High Court, Allahabad or on the web site shall be treated as final tender document. The tenders submitted on downloaded tender documents without enclosing tender document fee (non-refundable) of Rs. 1000=00 in the form of Bank Draft shall not be accepted.
5. Pre-bid meeting of the prospective bidders shall be held on January 10, 2006 at 2:00 pm. The three sealed envelopes containing "Terms & Conditions", "Technical Bid" and "Financial Bid" separately on prescribed tender document purchased from the HIGH COURT or downloaded from the web site <http://www.allahabadhighcourt.in> complete in all respect should reach Incharge Computer Center, High Court, Allahabad (*herein after referred as HIGH COURT*) on or before January 21, 2006 upto 2:30 p.m. failing which tender will not be accepted.
6. The sealed envelopes of the bidders containing "Terms & Conditions" shall be opened on January 18, 2006 at 3:45 p.m. first. The technical and financial bids of those bidders who do not accept, sign and stamp all the terms & conditions of the bid, shall not be opened. The technical bids of only those bidders who accept, sign and stamp on all the "Terms & Conditions" of the bids shall be opened thereafter on the same day. If bids opening day is a government holiday, then the technical bids shall be accepted and opened on next working day at the same time. Two representative of each vendor may participate at the time of opening the technical bids.
7. Technical evaluation of the bids shall be done on the following parameters: -
  - Technical specifications of the servers, SAN, backup solution, server infrastructure, softwares, UPS, computers and peripherals and the leaflets/supporting document enclosed to confirm them.
  - Company's turnover in last three years.
  - Company's installation base and after Sales Service support at Allahabad, Lucknow and Districts of UP.
  - For uniform comparative analysis, MNC & Indigenous brands can be compared separately.
8. Weightage may be given to the bidders offering additional bundled softwares along with the servers and computers, if all other parameters of technical evaluation are equal.
9. The bidder will not quote softwares other than specified in specifications. Bidder shall also specify about the dealership/authorization/channel partnership of softwares being quoted.

10. Pre-Dispatch Inspection of all the ordered items (hardware/software) shall be carried out by a team of technical experts at the office/factory of the vendor wherever situated in India prior to delivery of the items at respective sites. Acceptance will be conducted by team of technical experts sent by HIGH COURT in presence of the vendor on all the ordered items to ascertain that the items to be delivered are as per ordered technical specifications and of the acceptable quality. A set of all the diagnostic tools and techniques to test the servers, Computers, other items and softwares shall be provided by the vendor to the team of technical experts sent by HIGH COURT alongwith the physical inspection and testing schedule prior to inviting HIGH COURT for inspection and testing of the items at the vendor's office/factory. The items must be as per ordered technical specifications or higher technical specifications only. No incomplete systems will be accepted under any circumstances. The systems should also contain same subsystems (brand/make) as quoted in the tender. It shall be the exclusive responsibility of the vendor to provide appropriate device drivers alongwith the systems and ensure compatibility between servers, SAN, backup solutions , server infrastructure, etc. Failure to fulfill any of above mentioned conditions will lead to the rejection of the items during inspection and acceptance testing of the items. The items which will be inspected and accepted during Pre-Dispatch Inspection by the team of technical experts sent by HIGH COURT shall be packed by the vendor and the representatives of HIGH COURT will put a unique number, their seal and signature on each of the packet. The vendor will deliver the sealed packets to the respective sites after pre dispatch inspection. The vendor will make all the arrangements for stay of the team members (team of technical experts sent by HIGH COURT) during Pre-Dispatch Inspection of the items at the vendor's cost.

If at any stage during Pre-Dispatch Inspection, it is found that servers, computers, softwares and other related items are not ready or not of acceptable quality, High Court reserves the right to cancel the Purchase Order and forfeit the Earnest Money Deposit.

11. The delivery of servers, computers and other related items to be ordered shall be made by the vendor within 8 weeks from the date of issue of the purchase order by HIGH COURT to the vendor. All the deliveries should be on CIF basis. If any loss or damage occurs in transit then it will be the responsibility of the supplier to make good the loss, within the time stipulated in the tender/purchase order for installation. The vendor may take necessary action to claim the insurance money, for the item(s) lost/damaged during transit, from insurance Company at his own level.
12. All the items to be supplied should be new, of good quality and standard and as per the technical specifications mentioned in technical bid document.
13. The vendor will provide operational manuals, OEM documents for peripherals, set of diagnostics to test all the sub-systems etc. along with the systems. All the softwares should be supplied along with the media, manuals and requisite licenses.
14. The installation of all the items in the High Court, Allahabad and District Courts of UP will have to be completed satisfactorily within 12 weeks from the date of issue of the purchase order by HIGH COURT to the vendor failing which the Purchase Order may be cancelled.
15. If delivery/installation of the items is not made within above stipulated period, the compensation will be payable for non-adherence to the committed delivery/installation schedules by the vendor to HIGH COURT as follows: -
  - 0.5% of the total order value per week of delay in delivery of Servers, computers, other items & softwares subject to maximum of 5.0% of total order value.
  - 0.5% of the total order value per week of delay attributable to vendor in installation of all the items subject to a maximum of 5.0% of total order value.
16. HIGH COURT reserves the right to cancel the total/part purchase order, if the delivery gets delayed more than 4 weeks from the stipulated period of 8 weeks given in the Purchase Order. Penalty as mentioned in clause 15 above shall however be applicable even if the order is cancelled in part or full. HIGH COURT shall have no responsibility what-so-ever for any damages sustained by the vendor due to cancellation of the purchase order. In such case, the earnest money deposited by the vendor in HIGH COURT shall be forfeited in full.
17. HIGH COURT reserves the right to reject any items supplied against the purchase order, if found not working satisfactorily at the time of installation at site(s). The rejected items, if any, shall have to be taken back and replaced by good quality items forthwith at the cost of the supplier. No payment will be made for the rejected item(s).
18. If the installation of the items at site gets delayed from the stipulated period given above and to be given in the Purchase Order, then HIGH COURT reserves the right to forfeit the earnest money deposited by the vendor in HIGH COURT and the balance payment, if any, due to the supplier for the items supplied against the purchase order shall be forfeited.
19. If site is not ready, then the items will be shifted from the place of delivery to the place of installation and installed within a week's time by the vendor at the site(s) to be identified and informed by user department.

20. The computation of uptime of the computer systems shall be based on working hours. In case, the vendor fails to provide minimum 99% uptime for the two servers, SAN, backup solution, UPS connected to the server, server infrastructure, other related equipments for data processing work, connecting it to Internet and Local Area Network(LAN) and 95% uptime for the all personal computer, printers and UPS connected with the personal computers the following compensation shall be payable to HIGH COURT by the vendor.

If the average down time of the two servers and the SAN, backup solution and per 5 KVA online UPS evaluated separately in a year is less than or equal to 4 days, the period covered by the warranty/AMC maintenance shall be extended by number of average down time days.

If average down time days of the two servers and the SAN and backup solution exceeds 4 days in a year, then the compensation @ Rs.2,000/- per day per server , per SAN, per backup solution and per 5 KVA online UPS shall be charged from the vendor.

If the average down time of the computer systems evaluated separately in a year is less than or equal to 15 days, the period covered under the warranty/AMC maintenance shall be extended by number of average down time days.

If average down time days of the computer systems exceeds 15 days in a year, then the compensation @ Rs.200/- per day per computer system/Laser Printer/1 KVA UPS shall be charged from the vendor.

In case of local service station, the complaints must be attended within 4 working hours of the receipt of communication by the vendor. If the complaint is not attended within 4 working hours, then the compensation @Rs.2,000/- per day per server, per SAN, per backup solution, per 5 KVA online UPS and @Rs.200/- per day per computer system/Laser Printer/UPS shall be charged from the vendor and warranty shall be extended by equal number of days.

In case of outstation servicing, the complaint must be attended within 24 hours of the receipt of the communication by vendor. If the complaint is not attended within the stipulated period, the compensation at the rate of @Rs.2,000/- per day per server, per SAN, per backup solution, per 5 KVA online UPS and Rs. 200/- per day per computer system/Laser Printer/UPS shall be charged from the vendor and warranty shall be extended by equal number of days.

21. The prices quoted in the financial bid should be inclusive of power cables, optical fibre cables, interface cables, drive cages (if any), racks (if any), networking modules required to run the networking system, packing, forwarding, freight, transit insurance and installation charges at sites. Excise duty and trade tax if applicable should be quoted separately at the appropriate columns in the financial bid.
22. In case, excise duty and/or trade tax/sales tax are reduced or increased subsequently by the Government at the time of placement of the purchase order or delivery, then the same will be adjusted by either party on production of requisite proof.
23. Payment for the items to be supplied by the vendor against the purchase order shall be made by Allahabad High Court as follows: -

80% amount of the total order value will be paid to the vendor within one month of physical delivery against all the ordered items to the sites after their physical inspection at the office/factory of the vendor or physical inspection of all the items at site(s) by the team of technical experts sent by HIGH COURT satisfactorily and providing all the delivery challans duly signed and stamped by authorized representatives of user department. The amount of excise duty shall be paid to the vendor only on production of excisable invoice under central rules at the time of claiming the payment. The amount of trade tax shall be paid to the vendor only after submission of a certificate from concerned assessing authority of trade tax.

Remaining 20% amount of the total order value will be released to the vendor within one month after satisfactory installation, testing and commissioning of all the supplied items at sites and imparting training to the users and furnishing of a performance bank guarantee of 20% amount of total order value in favor of **Registrar General, High Court, Allahabad** in the prescribed format as given in *Part-5* of the Tender document from a Nationalized Bank valid for six month beyond the full warranty period of three years from the date of successful commissioning of all the supplied items.

Payment shall be released on receipt of the original bills in triplicate complete in all respect and original delivery challans of all the items. No payment shall be released for part delivery of the hardware, software and other related accessories against the purchase order, except if action is taken vide clause 16.

24. Complete hardware including plastic parts, batteries of UPSs etc. will carry **three years** onsite comprehensive warranty unless and otherwise specifically mentioned in Technical/Financial specification.

Warranty of 90 days or more will be applicable on all Software with regard to replacement of media or providing free upgrades/updates/patches/errata from the date of its installation and commissioning.

Warranty period will start from the date of successful installation and commissioning of all the items (Database Server, Application Server, SAN, Backup Solution after successful start of computational work, start of data processing work and establishment of connectivity of the two servers from the internet and the LAN, Computer systems, Accessories, Software etc.) at respective sites of installation.

25. Minimum seven years (including warranty period of three years) spare parts availability should be guaranteed by the vendor.
26. The AMC charges after expiry of warranty period of three years should not be more than 6% of the hardware value per year for the next four years.
27. The successful bidder shall sign a **Conveyance Deed** (Format of Conveyance Deed given at Part-4) immediately after the acceptance of the tender. The purchase order shall be issued only after signing of the Conveyance Deed with the selected manufacturer.
28. Selected vendor will provide necessary training on the hardware and software management of the two servers, SAN and backup solution for successful computation, data processing and for connecting it to Internet and Local Area Network (LAN) to the technical staff nominated by the HIGH COURT. The duration of the training shall not be less than six days.
29. If the tender is submitted by a firm other than the computer manufacturer, then the vendor should furnish documents from their principals as proof of the firm being their authorized dealer.
30. The tender must be submitted on the prescribed tender document issued by the HIGH COURT. Any other technical details required to supplement the information quoted in the prescribed tender document may please be attached separately. The information asked in the tender document should be given at the place provided for it in the tender document. The tenders in which information is not given at the place provided for it or not in the similar format given in the tender document, may be rejected.
31. On completion of the warranty period of three years, HIGH COURT will either enter into annual maintenance contract with the supplier for post warranty maintenance of the servers and other computer and networking items or maintain them in-house or with any other vendor. In case user department opts to maintain the computer systems in-house, the supplier shall make available all necessary spares, same or equivalent spares on reasonable rates without affecting the compatibility or performance of any part(s) of the system, for a period of atleast four years after completion of the warranty period of three years. This shall be binding on the supplier under the terms and conditions of the purchase order to be placed after finalization of the tender process.
32. In case of bidders whose tenders are not considered for placing the purchase order, the earnest money deposit (EMD) will be refunded normally within one month of taking the purchase decision. In case of selected bidder, the earnest money deposit will be converted into security money and will be retained till the complete items are supplied and commissioned and the training is completed. If the bidder is not able to supply the ordered items completely within the specified period, the Security money will be forfeited in full in addition to the penalty.
33. If AMC contract is signed with the Vendor, then vendor will be responsible for maintenance of complete items (including third party items) supplied by the vendor on the same terms and conditions.
34. All the documents required should be submitted along with the technical bid of the tender only.
35. Printed conditions of the vendor submitted with the tender will not be binding on HIGH COURT.
36. The documents containing bids shall be free from cutting and erasures. However, alterations, if any, in the tender should be attested properly by the bidder, failing which the tender is liable to be rejected.
37. The tenders submitted by telex/telegrams/fax/email will not be considered. No further correspondence will be entertained on this matter.
38. HIGH COURT will not be responsible for any delay in obtaining the tender document by the vendor from HIGH COURT or submission of the completed tender document to HIGH COURT.
39. The registration number of the firm alongwith the CST/U.P.T.T. No. allotted by the sales tax / trade tax authorities and I.T. registration number (P.A.N.) alongwith the place of registration should invariably be given alongwith the technical bid.
40. Bidder or his OEM must have supplied same make/brand of servers, computers, other related computer and networking items mentioned in this tender upto at least 25% of the quantity to Government of U.P. or Govt. of India Department(s)/ Organization(s) in any one of the last three years.

41. Tender will be rejected, if technical specifications offered by the firm in the technical bid differ from what is quoted in financial bid.
42. The bidder shall submit an affidavit that the bidder's firm has not been black listed from Government of U.P./Government of India. The bids of the black listed bidders shall be outrightly rejected.
43. Within 7 days of the receipt of notification of award i.e. purchase order from the HIGH COURT, the successful Bidder shall furnish the performance security in the form of bank guarantee for an amount of 20% of the value of the equipment to be procured from State Bank of India or its associate banks or any nationalized bank of India or scheduled bank located in India in favour of Registrar General, High Court, Allahabad in accordance with the Conditions of Conveyance Deed, in the Performance Security Form provided in the bidding documents or in another form acceptable to the HIGH COURT. At the end of each year for first two years, the performance bank guarantee of 6% amount shall be returned by the HIGH COURT and the bank guarantee of remaining 8% amount shall be returned after the completion of Onsite Comprehensive warranty period of three years. The successful bidder may submit bank guarantee accordingly.
44. Tender not conforming to any or all the above terms and conditions will be rejected.
45. Incomplete tenders are liable to be rejected.
46. HIGH COURT reserves the right to increase/decrease the specified quantities of any item(s) given in the tender.
47. Canvassing in any form in connection with tender is strictly prohibited and will disqualify the vendor.
48. Bids must be submitted for all the items as mentioned in the tender, otherwise it may be rejected. However, HIGH COURT reserves the right to select only one vendor for all items or more than one vendor for different items.
49. Vendors may quote for more than one hardware make/model and software combination for the servers, SAN, Backup Solution, Server Infrastructure and more than one hardware model for the PC's, LaserJet printers and UPS's.
50. Selected vendor will be responsible for the installation, maintenance, compatibility and proper performance of equipments/ software provided for the commissioning and proper functioning of the two Servers, SAN, Backup Solution, PC's, Printers, U.P.S.'s and other related equipments.
51. HIGH COURT reserves the right to reject any or all the tenders without assigning any reason whatsoever. HIGH COURT would not be under any obligation to give any clarifications to those vendors whose tenders have been rejected.
52. All disputes are subject to Allahabad jurisdiction.

**DECLARATION BY THE BIDDER**

It is hereby declared that I/We the undersigned, have read and examined all the terms and conditions etc. of the tender document for which I/We have signed and submitted the tender under proper lawful Power of Attorney. It is also certified that all the terms and conditions of the tender document are fully acceptable to me/us and I/We will abide by the conditions from serial no. 1 to 52. This is also certified that I/We/our principal manufacturing firm have no objection in signing the purchase contract if the opportunity for the supply of the items against this tender is given to me/us.

Date:

Signature:

Address:

Name:

Designation:  
On behalf of:

(Company Seal)

**PART - 2  
TECHNICAL BID**

FOR SUPPLY, INSTALLATION AND MAINTENANCE OF DATABASE SERVER, APPLICATION SERVER, SAN STORAGE, UPS'S, LINUX OS AND ORACLE 10G SOFTWARE FOR THE ALLAHABAD HIGH COURT AND DESKTOP COMPUTERS, LASER PRINTERS AND UPS'S FOR THE 37 DISTRICT COURTS OF U.P.

**Section – I: Servers, SAN, Backup Solution, Server Infrastructure, UPS, Oracle Softwares, PCs and Printers.**

**Database Server, Application Server, SAN, Backup Solution, Server Infrastructure, UPS and Oracle Softwares**

**HC-1(A) Hardware Specification (Option - A)**

<b>Processor</b>	2 x Intel Xeon DP CPU 3.6 GHz or higher with 2MB L2 or more cache.
<b>Chipset</b>	Intel E7520
<b>FSB</b>	800 MHz or higher
<b>Memory</b>	12 GB PC2-3200R DDR2 400MHz
<b>Memory Expandability</b>	Atleast 12 GB
<b>Storage</b>	Hot Swap Ultra 320 or better SCSI disks of capacity of 146 GB with 15K rpm or higher in RAID-10 or RAID-5 with minimum 6 disks.
<b>RAID Controller</b>	Dual Channel Ultra-320 with minimum 256 MB cache with battery backup and installed in PCI-X or PCI Express slot. Supports Raid levels 0,1,5,10 and 50
<b>Disk Bays</b>	Hot Swap capable atleast 8 Disk Bays.
<b>Power Supply</b>	N+1 Hot Plug Redundant Power Supply with separate AC inlets for all power modules.
<b>Network</b>	Dual port 10/100/1000 Ethernet controller
<b>Graphics Card</b>	Internal PCI VGA with minimum 8 MB Video RAM ATI Rage
<b>PCI</b>	Atleast 5 Nos. 64-bit/100/133 Mhz PCI-X and two PCI Express 4x/8x slots.
<b>I/O Ports</b>	Atleast 2 serial and 3 USB 2.0, 2 RJ45 Port, 1 PS/2 Keyboard Port, 1 PS/2 Mouse Port.
<b>Floppy Drive</b>	Internal 3.5" 1.44 MB floppy drive
<b>CD Drive</b>	Internal IDE Combo Drive (52X, 24X, 52X)
<b>Backup Device</b>	Internal Super Digital Linear Tape (SDLT) Drive 40/80 GB.
<b>Monitor / Keyboard /Mouse</b>	15" colour LCD monitor (Folding type Rack Mountable), OEM keyboard(Rack Mountable), OEM optical mouse (Rack Mountable) with pad.
<b>Server Management Software</b>	Support Remote Access & Remote monitoring, Server trouble shooting, Health Indicator and Corrective Action including Auto Mated Power Cycling, OS Watch DOG Timer and Fault Resilient Booting.
<b>Warranty</b>	3 years comprehensive on-site warranty.
<b>Other features, if any</b>	Support Intel's new Extended Memory 64 Technology, Intel E7520 MCH provides, Memory Mirroring/Memory Sparing, Hardware Periodic Memory Scrubbing for Enhanced Memory throughput
<b>Rack Mount</b>	Floor Standing OEM Rack
<b>Certification</b>	Red Hat, SUSE Ready, Microsoft, ISO 9001, 14001, MAIT

**HC-1(B) Operating System for HC-1(A) (1 No.)**

<b>(i) Operating System (with media and license)</b>	Red Hat Enterprise Linux AS 4.0 (Enterprise Edition)
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**HC-2(A) Hardware Specification (Option – B)**

<b>Processor</b>	Dual Core 2 x AMD Opeteron 64 Bit CPU 2.4 GHz or higher with 1MB or more cache per core.
<b>Chipset</b>	AMD Chipset 8111 & 8131
<b>Memory</b>	12 GB PC2-3200R DDR 400MHz
<b>Memory Expandability</b>	Atleast 16 GB
<b>Storage</b>	Hot Swap Ultra 320 or better SCSI disks of capacity of 146 GB with 15K rpm or higher in RAID-10 with minimum 6 disks.
<b>Disk Bays</b>	Hot Swap capable at least 8 Disk Bays.
<b>RAID Controller</b>	Dual Channel Ultra-320 with 256 MB cache with battery backup and installed in PCI-X or PCI Express slot. Supports Raid levels 0,1,5,10 and 50
<b>Power Supply</b>	N+1 Hot Plug Redundant Power Supply with separate AC inlets for all power modules.
<b>Network</b>	Dual port 10/100/1000 Ethernet controller
<b>Graphics Card</b>	Internal PCI VGA with minimum 8 MB Video RAM ATI Rage
<b>PCI</b>	Atleast 5 Nos. 64-bit 100/133 Mhz PCI-X and two PCI Express 4x/8x/16x slots.
<b>I/O Ports</b>	At least 2 serial and 3 USB 2.0, 2 RJ45 Port, 1 PS/2 Keyboard Port, 1 PS/2 Mouse Port.
<b>Floppy Drive</b>	Internal 3.5" 1.44 MB floppy drive
<b>CD Drive</b>	Internal IDE Combo Drive (52X, 24X, 52X)
<b>Backup Device</b>	Internal Digital Linear Tape (DLT) Drive 40/80 GB.
<b>Monitor / Keyboard /Mouse</b>	15" LCD colour monitor (Folding type Rack Mountable), OEM keyboard(Rack Mountable), OEM optical mouse (Rack Mountable) with pad.
<b>Server Management Software</b>	Support Remote Access & Remote monitoring, Server trouble shooting, Health Indicator and Corrective Action including Auto Mated Power Cycling, OS Watch DOG Timer and Fault Resilient Booting.
<b>Warranty</b>	3 years comprehensive on-site warranty.
<b>Other features, if any</b>	Support Memory Mirroring/Memory Sparring, Hardware Periodic Memory Scrubbing for Enhanced Memory throughput
<b>Rack Mount</b>	Floor Standing OEM Rack
<b>Certification</b>	Red Hat, SUSE Ready, Microsoft, ISO 9001, 14001, MAIT

**HC-2(B) Operating System for HC-2(B) (1 No.)**

<b>(i) Operating System (with media and license)</b>	Red Hat Enterprise Linux AS 4.0 (Enterprise Edition).
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**HC-3 Storage Area Network(1 No.) , SAN Switches and HBAs.**

<b>SAN Technology</b>	Rack Mountable 2 Gbps end to end Fibre Channel Technology based Storage Array
<b>SAN Storage Controller</b>	2 Nos. Host based controller for redundancy & high availability with dual 2 Gbps fibre channel ports per controller (total 4 x 2Gbps FC ports for the Array).
<b>Hard Disk Drives</b>	14 nos. of 146GB dual ported FC HDDS (15K RPM) and one hot spare HDD. Heterogeneous disk type and capacity (viz. Fibre Channel and SATA with capacities of 72GB(10K, 15K), 300 GB, etc) should be supported
<b>Hard Disc Bays</b>	Minimum 15 Fibre Hot Swappable HDD Bays
<b>Hot Pluggable Drives</b>	Minimum 110 Hot Pluggable Drives supported
<b>Total Storage Scalability</b>	Scalable upto 15TB
<b>Cluster Software Support</b>	SAN Storage should support various cluster software like Sun cluster, HP-UX cluster, IBM HACMP, Legato cluster, Veritas Cluster, Linux Cluster, Microsoft Cluster, Oracle RAC etc.
<b>RAID Support</b>	RAID 5, RAID 1+0, RAID 1, RAID 0
<b>Virtual Disk supported</b>	Disk virtualization should be supported in the SAN system.
<b>Hot spare</b>	Should Support Local and Global Hot Sparring feature
<b>Cache Memory</b>	Minimum 2GB Cache per controller, battery backed up for minimum 72 hours or cache destages to hard disk in case of power failure. Cache should be mirrored across controllers for high availability.
<b>Performance</b>	Cached IOPS of 1,20,000 and with 680 MB/sec or above sustained bandwidth.
<b>Power supply</b>	Hot Plug Redundant Power supplies with separate AC inlets for each module.
<b>Fans</b>	Hot Plug Redundant Fans.
<b>Manageability</b>	Storage Management Software/ Appliances, shall include all components whether hardware or software for seamless management of the SAN infrastructure (In case there is a requirement of a separate workstation for management, same should be mentioned). Proactive disk monitoring should be supported.
<b>High Availability</b>	Multiple bus failover, Support for Dual and multi-node clusters. The implementation of SAN should be such that there is no single point of failure including controller, Backplane, power supply etc. It should support automatic switching over to the second HBA/ server (in case of cluster) in case of failure of one HBA/ server. Array should support online capacity expansion (non-destructive upgrades) without any downtime.
<b>Security</b>	Logical Unit Number (LUN) masking and SAN based zoning to restrict access to servers.
<b>Remote Replication</b>	Array should be capable of replicating Data Synchronously or Asynchronously to a remote Array via Fiber Channel/ IP/ Telecom links. This replication capability should be storage array based, and should not additionally load host server CPU's.
<b>Internal Replication</b>	Array should be supplied with all different internal Data copying technologies like cloning, snapshot, etc. for the entire capacity configured. Snapshot volume should be capacity efficient.
<b>Event Notification</b>	Should be SNMP enabled. Box should be capable of sending alert messages using fax/ SMS/ email /telephone.
<b>OS Support</b>	Red Hat Enterprise Linux AS 3.0 or above, Enterprise RISC Unix( HP-UX, Solaris, AIX), Windows NT/200/2003. Concurrent Host connectivity for any combination of these OS versions should be supported.
<b>Database Support</b>	Oracle, IBM DB2, Microsoft SQL Server, MySQL and other Open Source Databases
<b>Accessories</b>	All accessories requisite for connectivity, support and proper functioning.
<b>Cables</b>	Minimum 10 m fiber cable (Pair) required for connecting each Servers with SAN Switch and SCSI cable required for connecting Master Server to Tape Library as accessories
<b>SAN Switches</b>	2 Nos. Fiber Channel SAN Switches with 8 in No-Single-Point-of Failure Configuration. Each Switch port should have 2Gbps full duplex auto switching bandwidth.
<b>Host Bus Adaptor (HBA) Card</b>	4 Nos. PCI Express HBA Card compatible with Red Hat Enterprise Linux AS 3.0 or above and with Windows-NT/ 2000/ 2003 operating systems. Same should also be compatible with SAN and servers quoted.

**HC-4 Tape Library – 1 No.**

<b>A.</b>	<b>Hardware</b>	
	<b>Tape Library Technology</b>	Fibre enabled Tape Library LTO Generation 2 or higher to be connected with the SAN quoted and through SAN switch quoted.
	<b>Tape Drives</b>	Atleast 1 drive.
	<b>Slots</b>	At least 10 slots for media
	<b>Upgradeability</b>	Library upgradeable to at least 2 hot swap drives and 20 slots for future requirements in a cascaded or non-cascading configuration.
	<b>Manageability</b>	User- friendly web enabled software to configure & monitor the library.
	<b>Event Notification</b>	Should be SNMP enabled for event notification.
<b>B.</b>	<b>Backup Software</b>	
	<b>SAN based backup/restore support for OS</b>	Red Hat Enterprise Linux AS 3.0 or above, Solaris, HP-UX and Windows. Backup Software should be able to take SAN Based backup of all the servers connected to SAN switch.
	<b>Compatibility with other softwares</b>	Oracle, IBM DB2, MS SQL server and Messaging – Exchange & lotus Notes.
	<b>Licensing</b>	No extra license for Client and media servers while moving from LAN to SAN based backup. Unlimited client and Media license (standalone) for SAN based backup and LAN based backup.
	<b>Back up features</b>	The Backup software should be configurable for incremental backups or Full Backup of the Applications, databases, files etc. Backup software should allow for a failed Backup and recovery job to be resumed from the point of failure rather than restating the Job all over again. The Backup Software should have capability to configure automated backups with customized frequency based scheduling based on the Backup Policy. In addition the Software should also have capability for user-initiated backup.
	<b>Restoration</b>	Backup Software should be able to rebuild the Backup Database/Catalogue from tapes in the event of catalogue loss/corruption.
	<b>File system support</b>	OPEN File Support for Red Hat Enterprise Linux AS 3.0 or higher, Solaris, HP-UX and windows.
	<b>Manageability</b>	The System should provide Web-GUI and reporting capabilities. Also the system should support single point management of multiple backup implementations.

**HC-5 Server Rack Unit (2 Nos.) and KVM Switch (2 Nos.)**

<b>A.</b>	<b>Rack Features</b>	<ul style="list-style-type: none"> <li>• 42U</li> <li>• Double Section.</li> <li>• Front Glass door</li> <li>• Fan Tray with Redundant fans</li> <li>• Power distribution strip for populating atleast 8 servers</li> <li>• Tray for monitor.</li> <li>• Tray on rollers for keyboard and mouse.</li> <li>• Should be compatible with Item Nos. HC-1(A), HC-2(A), HC-3 and HC-4 of the tender.</li> </ul>
<b>B.</b>	<b>KVM Switch features</b>	<ul style="list-style-type: none"> <li>• Atleast 4 way</li> <li>• On Screen Display Menu, Hot Key and Push Button.</li> <li>• LED Channel Indicators.</li> <li>• PS/2 Mouse and Keyboard Emulation.</li> <li>• Screen Resolution Support up to 1920 x 1440.</li> </ul>

**HC-6 5KVA Uninterrupted Power Supply (On-Line) – 1 No.**

<b>Manufacturer</b>	APC / Tata Liebert / Numeric / Aeon.
<b>Capacity</b>	5 KVA
<b>Back-up Time</b>	Minimum 5 hours
<b>Load Power Factor</b>	Minimum 0.75
<b>Battery</b>	Sealed Maintenance Free.
<b>Makes of Battery</b>	Panasonic / Exide / CSB / Yuasa / Orchid
<b>Battery Cabinet</b>	Matching with UPS cabinet.
<b>Other Features</b>	(i). Cold Start (ii). Generator Compatibility. (iii) SNMP enabled with RJ-45 10/100 Base – T network port. (iv). Web enabled communication software
<b>Protection</b>	(i). Short Circuit. (ii). Surge/Spikes. (iii). DC under voltage.
<b>Display</b>	Should display the following parameters: - (i). UPS Status. (ii). Load Status. (iii). Battery Status.
<b>Alarms</b>	(i). Mains failure. (ii). Low Battery.
<b>Warranty</b>	Prices for both 1 & 3 years comprehensive on-site warranty of the UPS without the batteries be quoted and prices for both 1 & 3 years comprehensive on-site warranty of the batteries only be quoted for the offered configuration of UPS.

**HC-7 Oracle - Database, Application Server and Developer Suite.**

(To be quoted for Intel based and AMD dual core based servers [specification mentioned at HC-1(A) and HC-2(A) respectively] for Red Hat Enterprise Linux AS 4.0 operating system)

Sl. No.	Product	Licensing metric.
A.	<b>Oracle Database Enterprise Edition 10g Release 2 or latest</b>	Per Processor License
B.	<b>Oracle Application Server Standard Edition One 10g Release 3 or latest.</b> Minimum Components to be included: - (a). Oracle Portal. (b). <b>Oracle Business Intelligence.*</b> (c). <b>Oracle Forms.*</b> (d). Oracle TopLink. (e). Oracle Jdeveloper. (f). Oracle Application Server Containers for J2EE (OC4J). (g). Oracle Enterprise Manager. (h). Oracle Application Server Web Cache. (*Components to be additionally included).	Per Processor License
C.	<b>Oracle Developer Suite 10g</b> Minimum Components to be included: - (a). Oracle JDeveloper (b). Oracle Designer (c). Oracle Forms Developer. (d). Oracle Software Configuration Manager. (e). Oracle Reports Developer (f). Oracle Discoverer. (g). Oracle Warehouse Builder. (h). Oracle Business Intelligence Beans.	Per User License

## Personal Computers, Laser Printers and Offline UPS

### DC – 1 Personal Desktop Computer Specification – 74 No's. (Likely to vary)

Personal Desktop Computer specification
<p><b>Option-A</b></p> <p><b>(i) Hardware Specification</b></p> <ul style="list-style-type: none"> <li>- Intel Pentium-IV Processor, 3.4 GHz or higher with Hyper Threading feature</li> <li>- Intel 915G or better chipset</li> <li>- 512 MB DDR2 RAM 533 MHz or higher</li> <li>- 800 Front Side Bus Speed</li> <li>- 80 GB SATA HDD or higher</li> <li>- 1.44 MB 3.5" FDD</li> <li>- Combo Drive (52X24X52) or Higher</li> <li>- 15" Colour Monitor</li> <li>- PS2 Keyboard</li> <li>- OEM PS2 two button Optical Mouse with scroll.</li> <li>- Built-in Soundcard with external speakers of 1.5 Watts RMS per channel (2 channels)..</li> <li>- On-board graphics card.</li> <li>- Integrated 10/100/1000 Mbps Fast Ethernet</li> <li>- Built in Internal modem 56Kbps or better compatible fully with Red Hat Linux Desktop Edition 4.0</li> <li>- At least four USB 2.0 ports (2 Front Panel, 2 Rear Panel)</li> <li>- At least one Parallel port</li> <li>- At least one serial port.</li> <li>- Headphones/microphone/external speakers jack</li> <li>- Preloaded Open Office Suit 2.0 software under Linux or Latest</li> <li>- The system should be fully compatible and certified for Red Hat Linux Desktop Edition 4.0</li> </ul> <p><b>(ii) Operating System</b></p> <ul style="list-style-type: none"> <li>- Red Hat Linux Desktop Edition 4.0 for each PC with separate media and license for each system.</li> </ul> <p>3 Years On-site Comprehensive Warranty.</p>
<p><b>Option-B</b></p> <p><b>(i) Hardware Specification</b></p> <ul style="list-style-type: none"> <li>- AMD Athlon 64 Processor (with atleast 512KB L2 cache) 3500+ or higher with Hyper Transport Technology.</li> <li>- 512 MB PC 3200 DDR SDRAM in single module or higher</li> <li>- 80 GB 7200 RPM SATA HDD or higher</li> <li>- 1.44 MB 3.5" FDD</li> <li>- Combo Drive (52X24X52) or Higher</li> <li>- 15" Colour Monitor</li> <li>- PS2 Keyboard</li> <li>- OEM PS2 two button Optical Mouse with scroll.</li> <li>- Built-in Soundcard with external speakers of 1.5 Watts RMS per channel (2 channels).</li> <li>- On-board graphics card.</li> <li>- Integrated 10/100/1000 Mbps Fast Ethernet</li> <li>- Built in Internal modem 56Kbps or better compatible fully with Red Hat Linux Desktop Edition 4.0</li> <li>- At least four USB 2.0 ports (2 Front Panel, 2 Rear Panel)</li> <li>- At least one Parallel port</li> <li>- At least one serial port.</li> <li>- Headphones/microphone/external speakers jack</li> <li>- Preloaded Open Office Suit 2.0 software under Linux or Latest</li> <li>- The system should be fully compatible and certified for Red Hat Linux Desktop Edition 4.0</li> </ul> <p><b>(ii) Operating System</b></p> <ul style="list-style-type: none"> <li>- Red Hat Linux Desktop Edition 4.0 for each PC with separate media and license for each system.</li> </ul> <p>3 Years On-site Comprehensive Warranty.</p>

### DC – 2 LaserJet Printers – 74 No's. (Likely to vary)

<b>Print Technology</b>	Laser (Black)
<b>Print Resolution</b>	1200 x 1200 dpi
<b>Print Speed</b>	22 ppm
<b>Processor</b>	133 Mhz or Higher
<b>Memory</b>	16MB expandable up to 144 MB
<b>Interface</b>	IEEE 1284 Parallel and "Hi-Speed" USB2.0
<b>Compatible Operating System</b>	Red Hat Linux, Microsoft Windows - 95, 98, NT, Me, 2000, XP
<b>Warranty</b>	Three Years On-site Comprehensive warranty.

**DC – 3 Line Interactive 1500VA UPS – 74 No's. (Likely to vary)**

<b>Capacity</b>		1500VA
<b>Mains Mode</b>	<b>Technology</b>	MOSFET/IGBT
	<b>Load Power Factor</b>	0.6 or higher
	<b>Load Capacity</b>	900 Watts or higher
<b>Others</b>	<b>Battery</b>	Sealed Maintenance Free
	<b>Back-up</b>	Back-up time of 30 minutes for the full load.
	<b>Battery Make</b>	Panasonic / Exide / CSB / Yuasa / Orchid
	<b>Cold Start</b>	Yes
	<b>Generator Compatibility</b>	Yes
	<b>No load Shutdown feature (Automatic)</b>	Yes
<b>Protections</b>		Short Circuit
		Surge/Spikes
		DC under voltage
<b>Display</b>		UPS Status
		Battery Status
<b>Alarms</b>		Main Failure
		Low Battery
<b>AC Output Sockets</b>		Minimum 3 Nos. (230V/5A)
<b>Warranty</b>		3 years On-site comprehensive warranty be quoted.
<b>Preferences</b>		APC, Numeric, Tata Liebert and Aeon

**Section II: For providing general & technical information (Printed brochures or separate sheets be attached wherever required).**

**1. General Information**

1.	Name of the Company	
2.	Full address of company alongwith  Contact Person  Telephone no.  Fax no.  E-mail address:	
3.	Local address of company for communication, if any	
4(a).	Are you a manufacturer or dealer (Manufacturer or Dealer)	
4(b).	If listed with MAIT/NASCOMM (copies of certificate be attached)	
4(c).	If Company/Product/Services is ISO certified (copies of certificates be attached)	
5(a).	Annual turn over in last 3 financial years in Rs. Crores.  (i) Year 2002-2003  (ii) Year 2003-2004  (iii) Year 2004-2005	
5(b).	Supply of Computer Servers in last 3 financial years in U.P. Government or Govt. of India Department(s)/Organization(s) (in Nos.)  (i) Year 2002-2003  (ii) Year 2003-2004  (iii) Year 2004-2005	
5(c).	Supply of Desktop PC computers in last 3 financial years in U.P. Government or Govt. of India Department(s) / Organization(s) (in Nos.)  (iv) Year 2002-2003  (v) Year 2003-2004  (vi) Year 2004-2005	
5(d).	Trade Tax / Sales Tax Registration no. with place	
5(e).	Income Tax Registration no. with place	

6(a).	<b>Strength of local office at Allahabad</b> (i) <b>No. of Marketing Personnel</b>  (ii) <b>No. of Technical Personnel(Qualification be also mentioned)</b>  (iii) <b>No. of Supporting Staff</b>		
6(b).	<b>Strength of local office at Lucknow (in case of Desktop PC support)</b> (i) <b>No. of Marketing Personnel</b>  (ii) <b>No. of Technical Personnel(Qualification be also mentioned)</b>  (iii) <b>No. of Supporting Staff</b>		
7(a).	<b>No. of Service Centres in Uttar Pradesh</b>		
7(b).	<b>Locations of service centers(*) and location wise No. of Service Engineers posted in U.P.</b> <i>*Complete address of service centers alongwith telephone nos. be provided.</i>		
7(c).	<b>Company's norm for posting one service engineer:</b> (i) <b>On the basis of no. of Servers</b>  (ii) <b>On the basis of no. of P.C.s</b>  (iii) <b>On the basis of AMC Revenue (in lakh Rs.)</b>		
8.	<b>Environmental conditions requirement:</b> (i) <b>Temperature (in Deg.C)</b>  (ii) <b>Relative Humidity (%)</b>	Min.	Max.
9.	<b>Is air conditioning must for installing your machines (Yes or No)</b>		
10(a).	<b>Details of similar installation base of Database Servers, Application Servers, SAN etc. along with RDBMS in and around Allahabad/Lucknow in Uttar Pradesh (in no.).</b> (Please enclose the list of Purchase Orders for current financial year)		
10(b).	<b>Details of similar installation base of Database Servers, Application Servers, SAN etc. along with RDBMS in Uttar Pradesh (in no.).</b> (Please enclose the list of Purchase Orders for current financial year)		
10(c).	<b>Installation base of Desktop PCs in and around Allahabad/Lucknow.</b> (Please enclose the list of Purchase Orders for current financial year)		
10(d).	<b>Installation base of Desktop PCs in Uttar Pradesh (in no.)</b> (Please enclose the list of Purchase Orders for current financial year)		
11(a).	<b>Enclose at least three after sales service Support certificates from your customers where you have supplied and installed the High-End Servers, SAN and ORACLE Software. Total no. of service support certificates enclosed.</b>		

11(b).	<b>Enclose at least three after sales service support certificates from your customers where you have supplied and installed PC's. Total no. of service support certificates enclosed.</b>	
12.	<b>Any other information you feel necessary</b> (Separate sheets may be used if required)	
13.	<b>Details of earnest money attached.</b> (i) <b>Amount Rs.</b>  (ii) <b>Bank Draft No.</b>  (iii) <b>Bank Draft issuing date</b>  (iv) <b>Drawn on (Bank)</b>	



**HC-1(A) Hardware specification of the Servers  
(Enclose Product Brochure in support): –**

<b>Parameters</b>		<b>Specification</b>
Product Manufacturer's Name		
Model Name and No.		
Processor		
Processor L2 Cache		
Processor L3 Cache		
Chipset (full specification)		
Front Side Bus Speed		
Memory	Complete memory specification	
	No. of modules	
	Memory per module	
	Expandability	
System Fans	Fan specification	
	No. of fans provided mentioning no. provided for redundancy	
	Whether Hot Plug	
Disk (Nos., Model, Capacity and other specification)	Manufacturer and Model No.	
	Disk Specification (mention capacity and RPM here)	
	No. of disks	
Storage Controller (other than the RAID controller)	Manufacturer and model no.	
	Specifications and features (mention speed, whether on-board or add-in, PCI slot (if applicable, speed supported, etc.)	
	Cache	
	No. of disks supported	
	RAID levels supported (if any)	
Disk Bays		
RAID Controller	Name and model	
	Cache	
	No. of channels	
	No. of disks supported	

	Ultra Speed supported	
	PCI-X /PCI Express slot used	
	Other specifications and features	
Power Supply (Specification, Feature and Redundancy offered)		
Graphics Card (Specification stating the amount of Video RAM in the card)		
Network Interfaces (Specification)		
PCI expansion slots	PCI specifications and features (mention specification and industry compliance details)	
	PCI-X slots (mention no. of hot plug and non hot-plug with respective bus speed and bit)	
	PCI Express slots (mention no. of hot plug and non hot-plug with respective bus speed and bit)	
	Other PCI slots(if any)	
I/O Ports (mention all the ports available with the nos. and their specifications for e.g. USB., Parallel, Serial, etc.)		
Floppy Drive		
Combo Drive (Specification)		
Backup Device (Specification)		
Monitor (Specification)		
Keyboard		
Mouse		
Rack Mount Enclosure Dimensions		
Industry Standard Compliances (ACPI, APM, etc.)		
Server Management software specifications		
Certifications (attach copies of relevant certificates in support)		

Warranty (Please mention the no. of years of warranty provided (min. 3 years) giving details how the bidder intends to provide service in the event of hardware or software failures during warranty period)	
Others features, if any	

**HC-1(B) Software Specification of the Server (enclose product brochure) –**

**Operating System: -**

Parameters	Specification
OS Name and Version	
No. of user licenses with OS	
Type of extra user Licenses being offered	
Maximum Memory supported	
Annual Technical Support, if provided for any patches and upgradation of the product.	
Others, if any	

**HC-2(A) Hardware specification of the Server (enclose Product Brochure in support): –**

Parameters	Specification
Product Manufacturer's Name	
Model Name and No.	
Processor	
Processor L2 Cache	
Processor L3 Cache	
Chipset (full specification)	
Front Side Bus Speed	
Memory	Complete memory specification
	No. of modules
	Memory per module
	Expandability
System Fans	Fan specification
	No. of fans provided mentioning no. provided for redundancy
	Whether Hot Plug
Disk (Nos., Model, Capacity and other specification)	Manufacturer and Model No.
	Disk Specification (mention capacity and RPM here)
	No. of disks

Storage Controller (other than the RAID controller)	Manufacturer and model no.	
	Specifications and features (mention speed, whether on-board or add-in, PCI slot (if applicable, speed supported, etc.)	
	Cache	
	No. of disks supported	
	RAID levels supported (if any)	
Disk Bays		
RAID Controller	Name and model	
	Cache	
	No. of channels	
	No. of disks supported	
	Ultra Speed supported	
	PCI-X /PCI Express slot used	
	Other specifications and features	
Power Supply (Specification, Feature and Redundancy offered)		
Graphics Card (Specification stating the amount of Video RAM in the card)		
Network Interfaces (Specification)		
PCI expansion slots	PCI specifications and features (mention specification and industry compliance details)	
	PCI-X slots (mention no. of hot plug and non hot-plug with respective bus speed and bit)	
	PCI Express slots (mention no. of hot plug and non hot-plug with respective bus speed and bit)	
	Other PCI slots(if any)	
I/O Ports (mention all the ports available with the nos. and their specifications for e.g. USB., Parallel, Serial, etc.)		
Floppy Drive		
Combo Drive (Specification)		

Backup Device (Specification)	
Monitor (Specification)	
Keyboard	
Mouse	
Rack Mount Enclosure Dimensions	
Industry Standard Compliances (ACPI, APM, etc.)	
Server Management software specifications	
Certifications (attach copies of relevant certificates in support)	
Warranty (Please mention the no. of years of warranty provided (min. 3 years) giving details how the bidder intends to provide service in the event of hardware or software failures during warranty period)	
Others features, if any	

**HC-2(B) Software Specification of the Server –**

**Operating System: -**

<b>Parameters</b>	<b>Specification</b>
OS Name and Version	
No. of user licenses with OS	
Type of extra user Licenses being offered	
Maximum Memory supported	
Annual Technical Support, if provided for any patches and upgradation of the product.	
Others, if any	

**HC-3(i) SAN Storage – 1 No. (enclose product brochure in support)**

Parameters		Specification
Manufacturer and model no.		
SAN Technology		
SAN Controller Processor Specification		
No. of processors per controller		
No. of fibre channel ports per controller		
Memory/Cache specification per controller		
RAID support and specification per controller		
No. of drives per RAID group per controller		
Measured Performance of dual controllers	Sustained reads	
	Sustained writes	
	IOPS	
	Other performance features	
Hot spare support and specification per controller		
Other controller features and specifications		
Host Interfaces		
SAN Security features		
Hard Disk Specification and Nos. provided		
Hard Disk Drives supported (also mention types and capacity for heterogeneity)		
Hot Pluggable Drives		
Total Storage Scalability		
Remote Replication support		
Internal Replication support		
Disk Virtualization support and specification		
Proactive Disk Monitoring Feature		
Power supply specification		
Manageability and Monitoring of the system		
System Management Software features and specification		
Rackmount enclosure dimensions		
OS Support		
Database Support		
Cables and accessories		
Other features of the SAN system		
Certifications (attach copies of relevant certificates in support)		
Warranty		

**HC-3(ii) SAN Switch – 8 port (enclose product brochure)**

<b>Parameters</b>	<b>Specification</b>
Manufacturer and model	
Switch features	
Fibre Channel Interfaces	
Optical transceivers with speed	
Fans and power supplies	
Hot Swap components	
Rack Support	
Non-rack Support	
Manageability and softwares	
OS Supported	
Fibre Optic cable	
Certifications (attach copies of relevant certificates in support)	
Warranty	

**HC-3(iii) Host Bus Adapter (HBA) (enclose product brochure)**

<b>Parameters</b>	<b>Specification</b>
Manufacturer and model	
Speed	
Port Specification	
PCI specification	
OS Support	
Protocol Supported	
Topology	
Certifications (attach copies of relevant certificates in support)	
Other features and specifications	
Warranty	

**HC- 4(A) Tape Library (enclose product brochure)**

<b>Parameters</b>	<b>Specification</b>
Manufacturer and Model No.	
Tape Library Technology	

Tape Drives	
Tape Library Expandability	
Media slots	
Capacity	
Performance	
Tape Access Specification	
Reliability	
Recording format	
Fibre Channel Interface Specification	
SCSI Interface Specification	
Front Panel	
Event Notification	
Form Factor	
Power Supply	
Other features and specification	
Certifications (attach copies of relevant certificates in support)	
Warranty	

**HC – 4(B) Backup Software (enclose product brochure)**

<b>Parameters</b>	<b>Specification</b>
Software Name and Version	
OS platforms Supported	
SAN based backup/restore support	
Backup feature	
Restoration feature	
File System support	
Licensing criteria	
Other features and specification	
Certifications (attach copies of relevant certificates in support)	
Upgradeability	
Support and warranty	



**HC- 5(A) Rack Cabinet (enclose product brochure)**

<b>Parameters</b>	<b>Specification</b>
Manufacturer and Model	
Dimension of rack enclosure	
Fan Nos. and specification	
Power distribution strip	
Rack mount rails description	
Front door description	
Rear door description	
Top Panel description	
Side Panel description	
Key Board and monitor shelf description	
Rack colour	
Rack mount hardware	
Other features	
Certifications (attach copies of relevant certificates in support)	
Warranty	

**HC- 5(B) KVM Switch (enclose product brochure)**

<b>Parameters</b>	<b>Specification</b>
Manufacturer Name and Model	
No. of Computers	
Monitor Resolution	
Monitor Connector type	
Keyboard Connector type	
Mouse Connector type	
Switch Control	
Indicator	
Switching Notification	
Dimensions	
Other features	
Certifications (attach copies of relevant certificates in support)	
Warranty	

**HC- 6 5-KVA online Uninterrupted Power Supply – 1 No.  
(enclose product brochure in support)**

<b>Parameters</b>	<b>Specification</b>
Manufacturer Name	
Model No.	
Capacity	
Load Power Factor	
Load Capacity	
Back-up Time	
Technology Used	
AC Input Voltage Range	
AC Input Frequency	
AC Output Voltage	
AC Output Frequency	
Battery Manufacturer	
Battery Model No.	
No. of Batteries	
Battery AH rating	
Battery Specification	
Protections Offered	
Display Details	
Alarms	
AC Output Sockets	
Software, if any provided, mention Specifications and features (Also mention the Operating System in which the software works).	
SNMP and event notification details	
Network Interface Specification	
Other features and specifications, if any	
Industry Standards Compliance, if any	

Certifications (attach copies of relevant certificates in support)	
Warranty Offered (Min. 3 years including that of the batteries)	

**HC – 7(A) Oracle Database (enclose product brochure in support).**

Parameters	Specification
Oracle Database Enterprise Edition release and version	
Red Hat Enterprise Linux OS Version	
Upgradeability	
Installation	
Licensing metric	
Technical Support	
Other Value Added Services	
Warranty	

**HC – 7(B) Oracle Application Server (enclose product brochure in support).**

Parameters	Specification
Oracle Application Server edition, release and version	
Components Included (Mention components included clearly and annex brochure for each component)	(1). (2). (3). (4). (5). (6). (7). (8). (9). (10). (11). (12). (13).
Red Hat Enterprise Linux OS Version	
Upgradeability	
Installation	
Licensing metric	
Technical Support	
Other Value Added Services	
Warranty	

**HC – 7(C) Oracle Developer Suite (enclose product brochure in support).**

Parameters	Specification
Oracle Developer Suite edition, release and version	
Components Included (Mention components included clearly and annex brochure for each component)	(1). (2). (3). (4). (5). (6). (7). (8).

Operating Systems Supported with clear indication as regards to its version.	
Upgradeability	
Installation	
Licensing metric	
Technical Support	
Other Value Added Services	
Warranty	

**DC – 1(A) Intel based Desktop Personal Computer Specification – 74 No's.  
(enclose product brochure in support) (Option – A)**

<b>Parameters</b>	<b>Specification</b>
Manufacturer	
Model	
Processor Specification	
Processor Cache	
Chipset manufacturer, model and complete specification	
No. of RAM slots available in the motherboard	
RAM Specification including detail of module combination given	
Hard Disk Specification	
Graphics specification	
Audio card specification	
Monitor Specification	
Floppy Drive Specification	
CD-ROM Specification	
Network Interface Specification	
Keyboard Specification	
Mouse Specification	
External Speaker Specification	
I/O ports number and their specification	
Mention whether Headphones, microphone and external speakers jack available	
Openoffice.org suite preloaded	
Certifications (attach copies of relevant certificates in support)	
Industry Standard Compliances (for e.g. ACPI, APM, etc)	
Others, if any	

**DC – 1(B) AMD based Desktop Personal Computer Specification – 74 No's.  
(enclose product brochure in support) (Option – B)**

<b>Parameters</b>	<b>Specification</b>
Manufacturer	
Model	
Processor Specification	
Processor Cache	
Chipset manufacturer, model and complete specification	
No. of RAM slots available in the motherboard	
RAM Specification including detail of module combination given	
Hard Disk Specification	
Graphics specification	
Audio card specification	
Monitor Specification	
Floppy Drive Specification	
CD-ROM Specification	
Network Interface Specification	
Keyboard Specification	
Mouse Specification	
External Speaker Specification	
I/O ports number and their specification	
Mention whether Headphones, microphone and external speakers jack available	
Openoffice.org suite preloaded	
Certifications (attach copies of relevant certificates in support)	
Industry Standard Compliances (for e.g. ACPI, APM, etc)	
Others, if any	

**DC – 2 LaserJet Printers – 74 No's. (enclose product brochure in support)**

<b>Parameters</b>	<b>Specification</b>
Manufacturer Name	
Model No.	
Print Technology	
Print Speed (in ppm)	
Paper Handling (trays & no. of paper sheets per tray)	
Paper Sizes Supported	
Compatible Operating Systems	
External I/O Ports	
Printer Memory	
Network Ready	
Other Technical Specifications	
Certifications (attach copies of relevant certificates in support)	

**DC – 3 Line Interactive 1500VA UPS – 74 No's. (enclose product brochure in support)**

<b>Parameters</b>	<b>Specification</b>
Manufacturer Name	
Model No.	
Capacity	
Back-up Time	
Technology Used	
AC Input Voltage	
AC Input Frequency	
AC Output Voltage	
AC Output Frequency	
Load Power Factor	
Load Capacity	
Whether Cold Start supported	
Whether Generator Compatible	
Whether no load shutdown feature supported (automatic)	
No. of Batteries	
Battery Manufacturer	
Battery Model No.	
Battery Specification	
Protections Offered	
Display Details	
Alarms	
AC Output Sockets	
Software, if any provided, mention Specifications and features (Also mention the Operating System in which the software works).	
Other features and specifications, if any	
Industry Standards Compliance	
Certifications (attach copies of relevant certificates in support)	
Warranty Offered (Min. 3 years including that of the batteries)	



**PART – 3  
FINANCIAL BID**

**FOR SUPPLY, INSTALLATION AND MAINTENANCE  
OF  
WEB SERVER, MAIL SERVER, PERSONAL COMPUTERS, LASER PRINTERS, UPS, NETWORKING  
AND THER RELATED ITEMS  
FOR  
HIGH COURT, ALLAHABAD.**

**General Information**

1.	Name of Company	
2.	Full Address of company alongwith  Telephone No.:  Fax. No.:  E-mail Address:	
3.	Excise duty included in the quoted price	___ . ___ % of basic price
4.	Any other charges included in the quoted price (i) Trade tax/Sales Tax  (ii) Any other Levies	___ . ___ % of (basic price + excise duty)  ___ . ___ %
5.	Discount if any	___ . ___ %
6.	AMC Charges  (Should not be more than 6% of the Hardware value)	___ . ___ %

**Table – A: Rates quoted for Database/Application Server and other related items.**

SI No.	Specification of Items as offered by the vendor in point Nos. HC -1(A) to HC – 2(B) under Section – II of Part – 2 Technical Bid of the Tender Document. Note – Either Option – A or Option – B will be procured.	Approx. Quantity	Unit Price					Total Price (Rs.) 3 x 9	
			Basic Price (Rs.)	Excise Duty (Rs.)	Sub-Total (Rs.) 4+5	Trade Tax (Rs.)	Service charges including installation, training & warranty etc. (Rs.)		Total Unit Price (Rs.) 6+7+8
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)
1.	HC-1(A) Server Hardware (Option – A)	2							
2.	HC – 1(B) Operating System for HC-1(A)	2							
3.	HC-2(A) Server Hardware (Option – B)	2							
4.	HC – 2(B) Operating System for HC-2(A)	2							
<b>Grand Total (SI. No. 1 + 2) for Option – A (for Intel Based Server) (Rs.)</b>									
<b>Grand Total (SI. No. 3 + 4) for Option – B (for AMD Based Server) (Rs.)</b>									

**Table – B: Rates quoted for SAN Storage System, SAN Switches and Host Bus Adapters(HBA)**

SI No.	Specification of Items as offered by the vendor in point Nos. HC – 3(i) to HC – 3(iii) under Section – II of Part – 2 Technical Bid of the Tender Document.	Approx. Quantity	Unit Price					Total Price (Rs.) 3 x 9	
			Basic Price (Rs.)	Excise Duty (Rs.)	Sub-Total (Rs.) 4+5	Trade Tax (Rs.)	Service charges including installation, training & warranty etc. (Rs.)		Total Unit Price (Rs.) 6+7+8
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)
1.	HC – 3(i) SAN Storage	1							
2.	HC – 3(ii)(a) SAN Switch – 8 Port	2							
3.	HC – 3(iii) Host Bus Adapter (HBA)	4							
<b>Grand Total (Rs.)</b>									

**Table – C: Rates quoted for Tape Library and backup software.**

SI No.	Specification of Items as offered by the vendor in point Nos. HC – 4(A) to HC – 4(B) under Section – II of Part – 2 Technical Bid of the Tender Document.	Approx. Quantity	Unit Price					Total Price (Rs.) 3 x 9	
			Basic Price (Rs.)	Excise Duty (Rs.)	Sub-Total (Rs.) 4+5	Trade Tax (Rs.)	Service charges including installation, training & warranty etc. (Rs.)		Total Unit Price (Rs.) 6+7+8
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)
1.	HC – 4(A) Tape Library	1							
2.	HC – 4(B) Backup Software	1							
<b>Grand Total (Rs.)</b>									

**Table – D: Rates quoted for Rack Cabinet and KVM Switch.**

SI No.	Specification of Items as offered by the vendor in point Nos. HC – 5(A) to HC – 5(B) under Section – II of Part – 2 Technical Bid of the Tender Document.	Approx. Quantity	Unit Price					Total Price (Rs.) 3 x 9	
			Basic Price (Rs.)	Excise Duty (Rs.)	Sub-Total (Rs.) 4+5	Trade Tax (Rs.)	Service charges including installation, training & warranty etc. (Rs.)		Total Unit Price (Rs.) 6+7+8
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)
1.	HC – 5(A) Rack Cabinet	2							
2.	HC – 5(B) KVM Switch	2							
<b>Grand Total (Rs.)</b>									

**Table – E: Rates quoted for 5 KVA on-line UPS and batteries with 1 and 3 years comprehensive on-site warranty of UPS alongwith the batteries**

SI No.	Specification of Items as offered by the vendor in point No. HC – 6 under Section – II of Part – 2 Technical Bid of the Tender Document.	Approx. Quantity	Unit Price					Total Price (Rs.) 3 x 9	
			Basic Price (Rs.)	Excise Duty (Rs.)	Sub-Total (Rs.) 4+5	Trade Tax (Rs.)	Service charges including installation, training & warranty etc. (Rs.)		Total Unit Price (Rs.) 6+7+8
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)
1.	HC-6 5KVA online UPS with 1 year on-site comprehensive warranty for UPS without the batteries	1							
2.	HC-6 5KVA online UPS with 3 years on-site comprehensive warranty for UPS without the batteries	1							
3.	HC-6 Batteries required for 5KVA UPS as mentioned in point No.8 under Section – II of Part – 2 Technical Bid of the tender document with 1 year on-site comprehensive warranty	*							
4.	HC-6 Batteries required for 5KVA UPS as mentioned in point No.8 under Section – II of Part – 2 Technical Bid of the tender document with 3 years on-site comprehensive warranty	*							
Grand Total (Rs.) of 5KVA online UPS with 1 years on-site comprehensive warranty for UPS and batteries (SI Nos. 1 + 3)(Option – A)									
Grand Total (Rs.) of 5KVA online UPS with 3 years on-site comprehensive warranty for UPS and batteries (SI Nos. 2 + 4)(Option – B)									

\* Please write the number of batteries offered with the 5KVA online UPS as mentioned in point No. HC – 6 under Section – II of Part – 2 (Technical Bid) of the Tender Document.

**Table – F: Oracle Database, Application Server and Developer Suite**

SI No.	Specification of Items as offered by the vendor in point Nos. HC - 7(A) to HC - 7(C) under Section – II of Part – 2 Technical Bid of the Tender Document.	Licenses	Unit Price								Total Price (Rs.) 3 x 9
			Basic Price (Rs.)	Excise Duty (Rs.)	Sub-Total (Rs.) 4+5	Trade Tax (Rs.)	Service charges including installation, training & warranty etc. (Rs.)	Annual Technical Support (ATS) *	Service charge on ATS	Total Unit Price (Rs.) 6+7+8+9+10	
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)	(12)
1.	7(A) Oracle Database Enterprise Edition	2 CPU									
2.	7(A) Oracle Database Enterprise Edition for Dual Core CPU	2 CPU									
3.	7(B) Oracle Application Server Standard Edition One	2 CPU									
	Mention Components not included in default	2 CPU									
		2 CPU									
4.	7(B) Oracle Application Server Standard Edition One for Dual Core CPU	2 CPU									
	Mention Components not included in default	2 CPU									
		2 CPU									
5.	7(C) Oracle Developer Suite (Note – Quantity here indicates for nos. named user license)	1 User									
<b>Grand Total (Rs.) for Sl. Nos. 1 + 3 + 5 (Option – I)</b>											
<b>Grand Total (Rs.) for Sl. Nos. 2 + 4 + 5 (Option – II)</b>											

\* ATS (Annual Technical Support) refers to the Support and Software Updates

Note – Bidder should clearly mention the Annual Technical Support (ATS) costs involved from 2<sup>nd</sup> year onwards here \_\_\_\_\_ if it differs from column 9.

**Table – G : Rates quoted for Personal Computers, Laser Printers and 1500VA Line Interactive UPS for District Courts.**

SI No.	Specification of Items as offered by the vendor in point Nos. DC-1, DC-2 and DC-3 under Section – II of Part – 2 Technical Bid of the Tender Document.	Approx. Qty	Unit Price					Total Price (Rs.) 3 x 9	
			Basic Price (Rs.)	Excise Duty (Rs.)	Sub-Total (Rs.) 4+5	Trade Tax (Rs.)	Service charges including installation, training & warranty etc. (Rs.)		Total Unit Price (Rs.) 6+7+8
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)
1.	DC-1(A)(i) Intel based Personal Computers (Option – A)	74							
	DC-1(A)(ii) RHEL 4 Desktop Edition								
2.	DC-1(B) AMD based Personal Computers (Option – B)	74							
	DC-1(B)(ii) RHEL 4 Desktop Edition								
3.	DC-2 LaserJet Printers	74							
4.	DC-3 Line Interactive 1500VA UPS	74							
	Batteries	**							
5(a).	<b>Total (SI. No. 1 + 3 + 4) (Option – A)</b>								
5(b).	<b>Total (SI. No. 2 + 3 + 4) (Option – B)</b>								

\*\* Mention the total Nos. of Batteries required for all the UPSs mentioned at SI. No. 4



**Summary of Grand Totals of tables in financial bid.**

For High Court

S. N.	Description	Total (in Rs.)
1.	Total of Table A (Option – A) + Table B + Table C + Table D + Table E(Option – A)	
2.	Total of Table A (Option – A) + Table B + Table C + Table D + Table E(Option – B)	
3.	Total of Table A (Option – B) + Table B + Table C + Table D + Table E(Option – A)	
4.	Total of Table A (Option – B) + Table B + Table C + Table D + Table E(Option – B)	
5.	Total of Table F (Option – I)	
6.	Total of Table F (Option – II)	

For District Courts of Uttar Pradesh

S.N.	Description	Total (in Rs.)
1.	Total of Table G (Option – A)	
2.	Total of Table G (Option – B)	

**Date** :

**Name** :

**Signature** :

**Designation** :

**Company Seal** :